

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:445
ANSWERED ON:04.08.2009
MAINTENANCE OF EXISTING ROADS
Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

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- (a) whether the Government proposes to prepare a policy for maintenance of the existing roads during the construction/expansion phase of four/six laning by the National Highways Authority of India (NHAI);
- (b) if so, the details thereof;
- (c) whether complaints have been received that some National Highways are not being maintained as per prescribed standards by the NHAI;
- (d) if so, the details thereof during each of the last three years and the current year, State-wise particularly in Maharashtra alongwith the reasons therefor; and
- (e) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI KAMAL NATH)

(a) to (b) There is an existing policy for maintenance of existing roads by the contractors/concessionaires as part of their obligations under contract/concession agreement to keep the existing roads in traffic worthy condition. The reply to the remaining parts of the question is laid on the Table of the House.

REPLY TO PART (c) to (e) OF LOK SABHA STARRED QUESTION NO. 445 FOR ANSWER ON 4TH AUGUST, 2009 ASKED BY ADV. GANESHRAO DUDHGAONKAR REGARDING MAINTENANCE OF EXISTING ROADS.

(c) to (d) National Highways (NHs) under National Highways Development Project (NHDP) are being maintained in traffic worthy condition. However, complaints have been received regarding bad condition of various roads under National Highway Development Projects (NHDP) in various States, from time to time including complaints regarding bad condition of roads caused by damage during heavy rains and poor maintenance due to non-performance of contractors. Action is taken to resolve these complaints within the available resources. In Maharashtra, representations have been received mainly regarding condition of NH 8 in the Maharashtra portion of Surat-Dahisar section and portion of Nagpur-Hyderabad Section of NH 7. The Surat- Dahisar stretch of NH 8 has been taken up for conversion into six lane highway under NHDP Phase V and maintenance of the section is being carried out by the concessionaire. In the Nagpur- Hyderabad section, civil contract has been terminated and maintenance is being carried out by maintenance contractor.

(e) Steps taken by National Highways Authority of India (NHAI) to address this situation include carrying out urgent repair work, re-surfacing, termination of contract of non- performing contractors and re-awarding the work etc. Provisions are made in the operation & maintenance contracts to ensure that roads are traffic worthy and serviceable. Flood damage repair is also undertaken as and when required.